

(13)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BOMBAY BENCH, 'GULESTAN' BUILDING NO.6
PRESCOT ROAD, BOMBAY 1

R.P.No.79/94 in OA NO. 644/92

Swadesh Kumar Bhargava ..Applicant

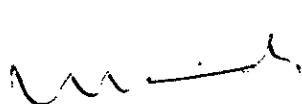
v/s

Union of India & ors. ..Respondents

Coram: Hon. Shri Justice M.S. Deshpande, V.C.

TRIBUNALS ORDER: **DATED: 25.7.1994**
(Per: M S Deshpande, Vice Chairman)

This Review Application is directed against the judgment delivered in OA no. 644/92 on 27.4.1994. With regard to the grounds raised in the application all that ~~we need to say~~ ^{be said} is that all the relevant material was taken into consideration and the averments in the pleadings were present in my mind when I delivered the judgment. There is no ground for reviewing the judgment. The review application is dismissed.


(M.S.Deshpande)
Vice Chairman